

control of the State Government. The Union Government should dismiss the State Government to bring improvement in the situation. Dalit women were raped in Government offices and then killed in Pratapgarh. It is a well planned conspiracy. Please listen to me. Several other issues are discussed here every now and then and not the issue of U.P. which is quite important. The D.Ms are issuing instructions to officials to promote some specific lotteries in the State. Three persons were murdered in Bareilly but so far no action has been taken. Courts are not functioning there. In Mainpuri.....(Interruptions)

MR. CHAIRMAN : You should know that law and order situation is a State subject and you cannot raise it here.

KUNWAR SARVARAJ SINGH : The law and order situation is quite grave there (Interruptions)

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : The Uttar Pradesh Government is deliberately implicating the workers of Samajwadi party in false cases due to political enmity.

SHRI RAMSAGAR : In Pratapgarh district, itself a dalit woman named Sheel Saroj was raped in D.M's office by employees there.....(Interruptions)

MR. CHAIRMAN : Your name was not given in the list, even then you have said what you wanted to say.

(Interruptions)

SHRI RAM SAGAR : Dalit women are being raped there. The day before yesterday three dalit students were raped in the area of the Chief Minister.....(Interruptions)

[English]

MR. CHAIRMAN : Nothing of what Shri Ramsagar says, will go on record.

(Interruptions)*

DR. ASIM BALA (Navadwip) : Sir, I have also given a notice to raise my point in the Zero Hour.

MR. CHAIRMAN : I am calling the names as per the list.

(Interruptions)

[Translation]

MR. CHAIRMAN : What are you saying ? I have not given my permission to raise the issue. Therefore, it will not go on records.

(Interruptions)*

MR. CHAIRMAN : Will you keep on saying what you want to say without my permission ?

SHRI MANGAT RAM SHARMA (Jammu) : Mr. Chairman, Sir, I thank you for allowing me to speak. Jammu, Rajouri and Poonchh districts fall under my constituency.....(Interruptions)

MR. CHAIRMAN : Time will be wasted if you keep on disturbing in this way. I will give chance to the Members sitting on other side if the members named in the list finish

*Not Recorded.

early. You will not get a chance if time is wasted like that and I shall go for lunch after adjourning the House.

SHRI MANGAT RAM SHARMA : An area of 350 k.m. from Poonchh to Samba falling in my Parliamentary constituency is adjacent for the border of Pakistan. At the time of harvesting firing starts from Pakistan side. In such a situation the peasants fail to harvest their crops nor they can sow it. They can not have a sigh of relief. I as well as another Members from J&K have several times raised this issue in this House regarding firing from Pakistan side, resulting in loss of life and property. Many people and animals get injured in this firing. The Govt. of India is not taking any effective steps in this regard.

Recently he has taken effective steps against Kargil. We talked to them and they have responded. Firing has stopped but what do the Govt. do in the Jammu area ? I do not understand why are they dealing with it differently ? I want that the Govt. of India should order its defence forces that whenever firing occurs, they should retaliate so that the common man can live peacefully, can sow and harvest their crops with ease.

Hon. Speaker, Sir, Pakistan is creating hindrance in fencing work on Jammu border. Pakistan does not want to see completion of this fencing. This is not of relief in Punjab and Rajasthan due to fencing. We want that this fencing should be created at Jammu's border so that Pakistan is not able to poke its nose in India's matters and people can live peacefully. I want to request the Govt. through you to erect fencing at Jammu's order so that we can live peacefully.

SHRI VIJAY ANNAJI MUDE (Wardha) : Hon. Speaker, Sir, I want to draw your attention towards an important matter of Vidarbha region. The R.B.I. is not providing currency to the S.B.I. In consequence of that the co-operative Banks are not getting money. Today only I have gone through the statement of farmers belonging to Yavatmal and Wardha districts. I did raise this question last year also. I personally talked to the manager of R.B.I. in Nagpur and the manager of S.B.I., Wardha and requested them to provide one crore rupees worth of currency note to the district centre but they have provided a cheque of three crores of rupees and 25 lakhs rupees worth of currency note instead. The peasants of Maharashtra are fed up with the monopoly purchase scheme. They are not getting any money, lecturers are not getting their salary. When they ask for 5000 rupees they get 500 rupees and when they demand 20,000/- they get 2000 rupees. I do not understand the reasons behind this problem.

Hon. Speaker, Sir, I want to know from the Govt. as well as Finance Minister the reasons for the shortage of currency notes in the R.B.I. Nagpur and S.B.I. Wardha ? Several farmers are suffering due to shortages of currency notes. The Govt. should pay attention to this problem.

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Hon. Speaker, Sir, the demand for creation of a separate Uttaranchal State is being raised for the last eight months. Later it was stated that unless this proposal is passed by the Legislative Assembly of Uttar Pradesh till then nothing can be done in this regard. I am sorry to say that the Hon. Home Minister in reply to my starred question had stated that no action has been taken in this regard so far. Whether the

Union Govt. will introduce Bill for the creation of a separate Uttaranchal State in this session itself. I do not want to raise the Muzzaffar Nagar and Khatima incidents but this House as well as entire country agreed in toto for the creation of a separate Uttaranchal State. If the Union Govt. tries to drag to feet on this issue then the entire area may plunge into unrest. So, I request the Govt., through you that firstly a statement should have come from Govt. They keep on saying outside that they are going to create Uttaranchal. Hon. Minister is present here hence a categorical statement should come from him that a Bill to create a separate Uttaranchal State will be introduced in this session. The approval of Hon. President be taken at the earliest so that a separate Uttaranchal State is created on the basis of proposal passed by the U.P. Assembly on 24.4.97.

[English]

DR. ASIM BALA : I would like to raise a very serious matter. More than thirty-two years back about sixty-six refugee families coming from Bangladesh, that is erstwhile East Pakistan, to India were put up at Sharnarthy Mahila Ashram in Karnal, Haryana. All of them are women with their children. They are leading a very hard life. The Government assured to give them a permanent settlement, a rehabilitation. They used to get some ex-gratia payment. But that is also stopped.

That has also been stopped. The State Government has stopped electricity, water and other civic amenities. They are passing through a very hard time in their lives. Most of them belong to backward community. I urge upon the Government to give them permanent rehabilitation so that they can settle there permanently.

SHRI KODIKUNNIL SURESH (Adoor) : Sir, I thank you very much for giving me this opportunity.

In Kerala, more than fifteen senior officers belonging to Scheduled Castes are due for getting promoted. A proposal was sent to the UPSC by the State Government a month ago. The matter is still pending before the UPSC. No action has been taken so far. The UPSC is unnecessarily asking for some clarifications and some other details. Therefore, I would request the Government of India, that the Ministry of Personnel should urgently look into the matter, take urgent steps to promote these officers and avoid any further delay.

[Translation]

JUSTICE GUMAN MAL LODHA : Hon. Speaker, Sir, I express my gratitude that you have provided me an opportunity to speak on a topic having international importance.

The question is whether Arunachal Pradesh is an integral part of India or not. The Chief Minister of Arunachal Pradesh had submitted an application in Chinese Embassy for granting him a visa to attend a cultural programme in China. You will be surprised to know that the Chinese Embassy has refused to grant him Visa on the ground that it is a very sensitive issue as Arunachal Pradesh is an indivisible part of China so the question does not arise to grant you visa for that through you I want to know from the Prime Minister that this is the question of sovereignty. Major Saitan Singh and thousand of people have sacrificed their lives.....(Interruptions)

[English]

MR. CHAIRMAN : The hon. Minister may kindly take note of it.

[Translation]

JUSTICE GUMAN MAL LODHA : I want to say that you must tell the Prime Minister that the Chinese Embassy has said that Arunachal Pradesh is an integral part of China not of India. This has to be contradicted and announced that the Chinese Embassy in India is indulging in such irresponsible act and the letter which was given to the Chief Minister is presented in the House and accordingly action be taken after announcing that Arunachal is an indivisible part of India.

[Translation]

SHRI BANWARI LAL PUROHIT (Nagpur) : You please give the directions.

[English]

Sir, we would like to have a reply from the Government

[Translation]

This is a very important question(Interruptions)

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Chairman Sir, I want to say one thing in this regard. We accept this that Arunachal is an integral part of our country but our friendly relation with China for keeping peace on border and our forces and our forces are also being withdrawn and China is also saying that they will also withdraw their force but on the other hand lot of difference is being seen between what is said and what is done by China because a conference was held on Bio-Diversity in the Kumbing city under Yenan State of China and a decision was taken therein to invite the people of trans-border areas as the people of Russia were invited in that bio-diversity conference. On the basic MC Aurthur Foundation of America and Chinese Academy decided to invite the Chief Minister of Arunachal Pradesh and Chinese Academy sent invitation to them and informed him to apply for VISA in Chinese Embassy, but is very regretful that when Govt. of China came to know about it, they told Chinese Embassy not to issue Visa to him because Arunachal is a part of China.

MR. CHAIRMAN : What would you like to say to the Government of India.

The Hon. Minister would take note of it.

[English]

The hon. Minister may take note of it.

[Translation]

PROF. RASA SINGH RAWAT : I want request Government of India to clear the position of Arunachal Pradesh. Arunachal Pradesh is an integral part of India and this state is our important border line on Himalayas in the North-East of our country. I want that China should give recognition to it.....(Interruptions)

VAIDYA DAU DAYAL JOSHI (Kota) : Sir, Hon'ble Minister wants to say something.

[English]

YERRANNAIDU : I will inform the hon. Prime Minister